

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 155 of 2013 &**  
**IA. Nos. 223 of 2013 & 40 of 2014**

**Dated : 30<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Indian Hotels Co. Ltd & Anr. ... Appellant(s)**

**Versus**

**Maharashtra Electricity  
Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Prerna Priyadarshini

Counsel for the Respondent(s) : Mr. Harinder Toor  
Mr. Ganesh Kamath  
Mr. Rajendra Dubal  
Mr. Rajendra Patsute for R.2

**ORDER**

We have heard Learned Counsel for both the parties. Written Submissions have been filed by both the parties and they are liberty to file their Comprehensive Written Submissions on or before 16.06.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **01.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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